

- (ii) (a) Annual Report and Accounts of the Harish-Chandra Research Institute (HRI), Prayagraj, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No.L.T.3160/17/2021]

- (iii) (a) Annual Report and Accounts of the Institute for Plasma Research, (IPR), Gandhinagar, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No.L.T.3161/17/2021]

- (iv) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics (SINP), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No.L.T.3162/17/2021]

- I. **Notifications of the Ministry of Communication**
- II. **Reports and Accounts (2018-19) of IISER, Tirupati, IISER, Thiruvananthapuram and IISER, Berhampur and related papers**
- III. **Reports and Accounts (2019-20) of TCIL, New Delhi and TRAI, New Delhi for the year and related papers**
- IV. **Reports and Accounts of various Institutes, Centres and Councils for various years and related papers**
- V. **MoU between the GoI and TCIL**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Dhotre Sanjay Shamrao, I lay on the Table—

- I. (1) A copy (in English and Hindi) of the Ministry of Communications (Department of Posts) Notification No. G.S.R. 744 (E), dated the 27th November, 2020, publishing the Indian Post Office (Amendment) Rules, 2020, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

[Placed in Library. See No.L.T.3192/17/2021]

- (2) A copy (in English and Hindi) of the Ministry of Communication (Department of Telecommunications), Notification No. 301-20/2020-F&EA, dated the 30th

September, 2020, publishing the Telecom Consumers Protection (Eleventh Amendment) Regulations, 2020, under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

[Placed in Library. See No.L.T.3191/17/2021]

(3) A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. G.S.R. 694 (E), dated the 10th November, 2020, publishing the Temporary Suspension of Telecom Services (Amendment) Rules, 2020, under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

[Placed in Library. See No.L.T.3190/17/2021]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education and Research Act, 2007:—

(i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Tirupati, for the year 2018-19.

(b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Tirupati, for the year 2018-19, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No.L.T.3551/17/2021]

(ii) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No.L.T.3592/17/2021]

(iii) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Berhampur, for the year 2018-19, together with the Auditor's Report on the Account.

(b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a), (ii) (a) and (iii) (a) above.

[Placed in Library. See No.L.T.3583/17/2021]